

ITEM NO.4

COURT NO.4

SECTION XVII

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s).3747/2019

HARI SANKARAN

Appellant(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

IA No. 78052/2019 - VACATING STAY

IA No. 77951/2019 - VACATING STAY

Date : 03-06-2019 This matter was called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE INDU MALHOTRA  
HON'BLE MR. JUSTICE M.R. SHAH  
(Vacation Bench)

For Appellant(s) Mr. Dhruv Mehta, Sr. Adv.  
Mr. Samir Malik, Adv.  
Ms. Rimali Batra, Adv.  
Mr. Ravi Prakash, Adv.  
Mr. Aditya Sharma, Adv.  
Mr. Chandra Prakash, AOR

For Respondent(s) Mr. Maninder Singh, ASG.  
Ms. Gauri Rasgotra, Adv.  
Mr. Vikash Kumar Jha, Adv.  
Mr. Aditya Sikka, Adv.  
Mr. Siddhant Sharma, Adv.  
Mr. Soumya S. Dasgupta, Adv.  
Mr. Nishit Agrawal, AOR  
M/S. Cyril Amarchand Mangaldas, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Heard finally.

Arguments concluded.

Judgment reserved.

(B. Parvathi)  
Court Master

(Suman Jain)  
Branch Officer